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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 27th April, 1978.

NOTIFICATION
INCOME TAX

No.2283(F.No.404/57/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Deptt. of Revenue No.199(F.No.404/14/77-ITCC) dated 18.x.77 as amended by notification No.2019(F.No.404/57/77-ITCC dated 10.x.77 in the said notification for the words and letters "Manmatha, N. Mazumdar, Surya Kanta Das, Atul Ch. Dey, Santi Kumar Banerjee Manimoy Mukherjee, Narayan Ch. Majumdar, Ashok Maity, Bimal Bhattacharjee, Satyabrata Ghosh, Somesh Ch. Chatterjee, Sunil Kumar Mitra, Satyandranath Roy, Sitangshu Sekhar Moitra, S. Mukherjee, J.N.Haldar" the words and letters "Manmatha N. Mazumdar, Ashok Maity, Bimal Bhattacharjee, Somesh Ch. Chatterjee, Satyandranath Roy, Sitangshu Moitra, S. Mukherjee and J.N. Haldar" shall be substituted.

sd/-

(H. Venkataraman)

Deputy Secretary to the Government of India.

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Deputy Secretary to the Government of India

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